

(2024) 01 SEBI CK 0008

Securities Appellate Tribunal Mumbai

Case No: Appeal No. 885 Of 2023

Nagreeka Capital And
Infrastructure Limited & Anr

APPELLANT

Vs

Securities And Exchange Board
Of India

RESPONDENT

Date of Decision: Jan. 25, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Nirali Mehta, Suyash Bhandari, Dimple Gyamlani, Prapti Kedia, Anuj V.R

Final Decision: Allowed

Judgement

Meera Swarup, Technical Member

1. Not on Board. Mentioned by the learned counsel for the appellants.
2. Two weeks time is allowed to the appellants to file rejoinder. List on February 14, 2024.